

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 613
22/241- 242/ND/2020

IN THE MATTER OF:
Mr. Amarjit Singh Chatha

...APPLICANT

Vs.

M/s. Moon Light Propbuild Pvt. Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Advocate Ms. Shivambika Sinha and Nimita Kaul. Adv. Meghna Rao, Adv Aadhar Nautiyal in CA 50.

For the Respondent

:Advocate Ms. Shivambika Sinha and Nimita Kaul for Respondent No.1 in CA 50

ORDER

CA/50/2021

List this IA alongwith the main matter on **18.10.2023** and matter will be heard through physical mode.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)